

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2984/2015

New Delhi, this the 15th day of December, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Vijay Singh @ Munna,
S/o Sh. Rajendra Prasad Singh
Aged about 37 years,
Post : Badli Workers,
R/o H. No. 2117/ A, Prem Nagar,
West Patel Nagar, New Delhi-110008.Applicant

(By Advocate : Shri. Mahesh Srivastava)

Versus

1. Union of India
Through its Secretary
Ministry of Agriculture
Krishi Bhawan, Rafi Marg, New Delhi.
2. Delhi Milk Scheme
Through its General Manager,
West Patel Nagar, New Delhi.Respondents

(By Advocate : Shri. Gyanendra Singh and Dr. CH. Shamsuddin Khan)

O R D E R (ORAL)

Justice M.S. Sullar, Member (J)

Vide separate detailed judgment of even date rendered
in the case of Anil Kumar Vs. UOI & Anr., in main O.A bearing
No. 2989/2015, the instant O.A has also been dismissed.
However, the parties are left to bear their own costs.

(P.K. Basu)
Member (A)

(Justice M.S. Sullar)
Member (J)
15.12.2016

/Mbt/